GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4753 ANSWERED ON:25.08.2010 SALE OF FOREST LAND Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether large areas of forest land are being sold to corporate bodies in the States;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken/being taken to stop this sale as it may affect the tribals living in the forest?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (c) No Sir. No forest land is being sold to corporate bodies in the States. However, under the provisions of the Forest (Conservation) Act, 1980, forest land is diverted for non-forestry uses without changing the legal status of the forest land. Some of these diversions are for corporate bodies. So far, about 14,203 ha of forest land in 221 diversion proposals has been diverted for various non-forestry uses in favour of different corporate bodies. The State-wise details are given at annexure.